

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-45/2020

Ilia Aleksandrovich

... Petitioner.

Versus

State and anr.

... Respondents.

Shri K. Poulekar, Advocate for the petitioner.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 25th September, 2020.

P.C.

The learned Additional Public Prosecutor reports that the petitioner's counsel has so far not served papers on the office of learned Advocate General. But the learned counsel for the petitioner asserts that he has served all the papers on the office of the learned Advocate General both electronically and physically. The learned Additional Public Prosecutor may verify and file reply, if necessary.

2. Post the matter on 9.10.2020.

DAMA SESHADRI NAIDU, J.

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